

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Contempt Petition No.290/00004/2017
in
Original Application No. 290/00136/2011

Date of decision: 23.03.2021

CORAM

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)**

1. Umed Singh son of Shri Baney Singh, aged 48 years, r/o Subhahspura, Lalgarh, Bikaner.
2. Inder Singh son of Shri Ganga Ram, aged 54 years, r/o Near Pashu Chikitsalaya, Rampura, lalgarh, Bikaner.
3. Rustam Ali son of Shri Bhanwar Bagwan, aged 54 years, r/o D-20, Shastri Nagar, Bikaner.
4. Amar Singh son of Shri Magan Singh, aged 47 years, r/o Sangalpura, Mohalla, Sagar Road, Bikaner.
5. Shiv Kumar son of Shri Sri Ram, aged 47 years, r/o Behind PHED Officer, Bikaner.
6. Ghansyam son of Shri Shiv Lal, aged 48 years, r/o Vinoba Basti, behind Rampura Ice Factor, Bikaner.
7. Girdhari Singh son of Shri Chhagan Singh, aged 49 years, Maji sa ka Bas, Bikaner.
8. Om Prakash Singh son of Shri Jeth Mal Singh, aged 53 years, r/o Near Mata ji ka Mandir, Purani Ginanni, Bikaner.
9. Rampal Singh son of Shri Jagbir, aged 48 years, r/o Raj Nagar Colony, Sagar Road, Bikaner.
10. Raghbir Singh son of Shri Moti Singh, aged 48 years, r/o Maji sa ka Bas, Bikaner.

11. Hira Lal son of Shri Dhanna Ram, aged 47 years, r/o Panwar sar kua, Bikaner.
12. Narain Singh son of Shri Ajmal Singh, aged 53 years, r/o Hanuman Hatha, Gali No.3, Bikaner.
13. Afzal Beg son of Shri Ameer Beg, aged 48 years, r/o Rampura, Lalgarh, Bikaner.
14. Shiv Ratan son of Shri Surja Ram, aged 53 years, r/o Ran Nath Yogi Kulia, Sujandesar, Bikaner.
15. Gopal Singh son of Shri Onkar Singh, aged 51 years, r/o Melborn English School, Bikaner.
16. Ranjeet Singh son of Shri Vasu Deo, aged 48 years, r/o P 51/I/MES Colony, Sagar Road, Bikaner.
17. LRs of Shri Mohan Singh son of Shri Vishwanath Singh,
 - a) Kailash Kanwar wife of Shri Mohan Singh, aged 46 years.
 - b) Bhanwar Singh son of Shri Mohan Singh, aged 29 years.
 - c) Bhawani Singh son of Shri Mohan Singh, aged 19 years.
 - d) Jamna Kanwar d/o Shri Mohan Singh, aged 26 years.
 - e) Sonu Kanwar d/o Shri Mohan Singh, aged 34 years.
All r/o B-94, Sadulganj, Bikaner.
18. LRs of Mohan Singh son of Shri Hanuman Singh,
 - a) Manju wife of Shri Madan Singh, aged 51 years.
 - b) Mohan Singh son of Madan Singh, aged 30 years.
 - c) Sumitra d/o Shri Madan Singh, aged 34 years.
 - d) Kushal Kanwar d/o Madan Singh, aged 32 years.
All r/o Modern Market, Alakh Sagar Road, Bikaner.

.....Petitioners

By Advocate: Mr.Vijay Mehta

Versus

1. Shri A K Singh, Commander Works Engineer, MES, (Air Force), Bikaner.
2. Shri G Mohan Kumar, Secretary, Ministry of Defence, Raksha Bhawan, New Dehli.

.....Respondents

By Advocate: Mr. B.L. Tiwari

ORDER (ORAL)

Per Hon'ble Mrs. Jasmine Ahmed, Member (J)

Heard.

2. Learned counsel for the petitioners very fairly states that the order of this Tribunal in OA No.290/00136/2011 dated 05.09.2013 has already been complied with, and hence, they have no further grievance.
3. In view of the above submissions, nothing survives in the contempt petition. Accordingly, the Contempt Petition is dismissed. Notices issued to the respondents are discharged.

**(ARCHANA NIGAM)
MEMBER (A)**

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**(JASMINE AHMED)
MEMBER (J)**